

**[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]**

Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Indirect Taxes and Customs  
Directorate of Revenue Intelligence

**Notification No. 17/2019-Customs (N.T./CAA/DRI)**

New Delhi, dated the 22<sup>nd</sup> April, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticee(s) mentioned in column (2) of the said Table for the purpose of adjudication of show cause notice(s) mentioned in column (3) of the said Table, namely:-

**TABLE**

<b>Sl. No.</b>	<b>Name of Noticee (s) and Address</b>	<b>Show Cause Notice Number and Date</b>	<b>Name of Adjudicating Authorities</b>	<b>Common Adjudicating Authority appointed</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1.	M/s Brijbasi Art Press Ltd., A-80-81, Sector-5, Noida, Uttar Pradesh and 4 others.	F. No. DRI/HQ-CI/50D/ Int-29/2018-CI dated 22.03.2019.	Principal Commissioner of Customs, Inland Container Depot, Noida Dadri Road, Gautam Budh Nagar, Uttar Pradesh.  Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot, Tughlakabad, New Delhi.	Principal Commissioner/ Commissioner of Customs, Inland Container Depot, Noida Dadri Road, Gautam Budh Nagar, Uttar Pradesh.
2.	M/s Reliance Jio Infocomm Limited, 9 <sup>th</sup> Floor, Maker Chambers IV, 222, Nariman Point, Mumbai-400021.	DRI F. No. DRI/BZU/S- IV/ Enq-59/Int-Nil/ 2018 dated 15.03.2019 (SCN No. 17/2019).	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.  Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, Sahar, Andheri (E), Mumbai.  Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
3.	M/s Mehta Infocomm, Mehta House, Plot No. AF/3,	F. No. DRI/MZU/ CI/Int-41/2016 dated 27.03.2019	Joint/Additional Commissioner of Customs (Group-VA), O/o Principal Commissioner of	Additional Director General (Adjudication), Directorate of Revenue

	Cama Industrial Estate, Near HUB Mall, Off. W. E. Highway, Goregaon (E), Mumbai-400063 and 4 others.		Customs (Port), Custom House, Kolkata.	Intelligence, Mumbai.
4.	M/s Siti Networks Limited, 1 <sup>st</sup> Floor, FC-9, Film City, Sector-16A, Noida-201301	DRI F. No. DRI/BZU/S- IV/ Enq-5(Int-Nil)/ 2018 dated 24.07.2018 (SCN No. DRI/BZU/SCN/ 29/2018 (Seizure Portion)	Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi (For Sl. No. 4 and 5 of the Table).
5.	M/s Siti Networks Limited, 1 <sup>st</sup> Floor, FC-9, Film City, Sector-16A, Noida-201301 and 2 others.	DRI F. No. DRI/BZU/S- IV/ Enq-5(Int-Nil)/ 2018 dated 01.04.2019 (SCN No. DRI/BZU/SCN/ 19/2019)	Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.	
	Principal Commissioner/ Commissioner of Customs (Administration and Airport), Custom House, Kolkata.			
	Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi.			
	Principal Commissioner/ Commissioner of Customs (Port), Custom House, Kolkata.			

[F. No. DRI/HQ-CI/50D/CAA-14/2019-CI]

(SUCHETA SREEJESH)  
ADDITIONAL DIRECTOR

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1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table
3. Principal/ Additional Director General, DRI- Bangalore and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to their zone, regarding appointment of Common Adjudicating Authority. It is also requested to send the case file alongwith *copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*
4. Deputy Director (CI), 'C' Cell, DRI-Hqrs., New Delhi with the request to inform all the noticees to the show cause notices regarding appointment of Common Adjudicating Authority. It is also requested to send copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.